

**GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA
UNSTARRED QUESTION No. 2324
TO BE ANSWERED ON 15.03.2023**

DIVERTING MPLAD FUNDS FOR PANDEMIC RELATED WORKS

2324. SHRI SUKHBIR SINGH BADAL:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government has diverted and frozen the MPLAD scheme in view of the Covid pandemic, if so, the details thereof, year-wise;

(b) the detailed break up of all the amount that was spent on Covid pandemic from MPLAD funds in 2020-2021, 2021-22 and later and assets built, if any, State-wise; and

(c) the benefits accrued to the Government and challenges met by diverting MPLAD funds for Covid pandemic works?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (RAO INDERJIT SINGH)

(a) to (c): In view of Covid-19 pandemic, the Members of Parliament Local Area Development Scheme (MPLADS) was non-operational for two financial years 2020-21 and 2021-22 (partly till 9-11-2021) and funds to the tune of Rs.6,320 crore, i.e., Rs.3,950 crore for the FY 2020-21 and Rs.2,370 crore for the FY 2021-22, were placed at the disposal of the Ministry of Finance for managing the adverse impacts of Covid-19 on the society, by stepping up capital outlay for health infrastructure and various social security measures for the poor and the needy.
